

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 47

C.P. (IB)/333(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES: **CENTRAL BANK OF INDIA LIMITED V/s**
NILIMA U. DESAI

Under Section 95(1) Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Aditya Mishra for the Applicant is present.
2. Ld. Counsel for the Applicant seeks time to place on record affidavit of service of the demand notice, petition and petition to the IBBI.
3. List this matter on **03.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Neeraj